

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 08 of 2011.**

**Dated: 12<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Brihanmumbai Electric Supply & Transport**

**Appellant (s)**

**Versus**

**M.E.R.C.**

**Respondent (s)**

Counsel for the Appellant (s): Mr.Sanad Ramakrishnan  
Mr. Rajeev Mishra (Rep.)

Counsel for the Respondent (s): Mr. Buddy A Ranganadhan

**ORDER**

Heard learned Counsel for the State Commission. Learned Counsel for the appellant has filed written submissions after serving copy on the other party.

Post the matter for further **hearing on 22.09. 2011**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**RKT**